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Title: Introduction and passing of the President's Emoluments and Pension (Amendment) Bill, 2008.

MR. CHAIRMAN: The House will now take up supplementary business listed for today.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I beg to move for leave to introduce a Bill further to amend the President's Emoluments and Pension Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the President's Emoluments and Pension Act, 1951."

The motion was adopted.

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SHRI SHIVRAJ V. PATIL: Sir, I introduce the Bill.

MR. CHAIRMAN: The House will now take up the Bill for consideration and passing.

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SHRI SHIVRAJ V. PATIL: Sir, I beg to move:

"That the Bill further to amend the President's Emoluments and Pension Act, 1951, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill further to amend the President's Emoluments and Pension Act, 1951, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

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** Introduced and moved with the Recommendation of the President.

The question is:

"That clauses 2 to 5 stand part of the Bill."

The motion was adopted.

Clauses 2 to 5 were added to the Bill.[\[r71\]](#)

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI SHIVRAJ V. PATIL: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

